

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.310/01463/2016

Dated Monday, the 29th day of October, Two Thousand Eighteen

PRESENT

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)
&
HON'BLE SHRI T.JACOB, MEMBER(A)**

K.Ravi,
S/o A.R.Kannan,
Chief Ticket Inspector/OMS "B"/MAS,
Southern Railway,
Chennai Division. ... Applicant

By Advocate M/s M.Sasikumar

Vs.

- 1.Union of India, Rep., by
the Divisional Railway Manager,
Southern Railway, Chennai Division,
Chennai 600 003.
- 2.The Senior Divisional Commercial Manager,
Southern Railway, Chennai Division,
Chennai 600 003.
- 3.The Senior Divisional Personal Officer,
Southern Railway, Chennai Division,
Chennai 600 003. ... Respondents

By Advocate Mr.P.Srinivasan

ORDER

(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)

The applicant has filed this OA under Section 19 of the Administrative Tribunal's Act, 1985 seeking the following relief:

"To call for the records relating to the orders in 91) No.M/P.676/III/12/TE/PT.02/16 dated 31.03.2016 of the third respondent (2) No.M/P.676/III/12/TE/PT-2012 dated 20.06.2016 of the first respondent (3) No.M/P.535/III/CTI/Vol.III dated 22.06.2016 of the third respondent quash the orders dated 31.03.2016 and 22.06.2016 to the limited extent of transfer of the applicant from 'OMS.B' Unit to 'BGI.MAS' unit and issue consequential directions to post the applicant to any of the vacancies of promoted post CTI in 'OMS.B/MAS'Unit and to grant to the applicant the higher pay admissible to the higher post of CTI and pass such further or other orders as this Hon'ble Tribunal deems fit and thus render justice."

2. Mr.M.Sasikumar, counsel for the applicant is present in the court and prays permission to withdraw this OA, which is allowed. He has also made an endorsement in the file to that effect.
3. Accordingly, OA is dismissed as withdrawn.

(T.JACOB)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

29.10 .2018

M.T.